

GOVERNMENT OF MAHARASHTRA

No.CON-2019/CR-03/UD-33
Urban Development Department
Mantralaya, Mumbai 400 032
Dated : 25th June, 2021

To,

**The Registrar
National Green Tribunal,
New Delhi (E Mail :- judicial-ngt@gov.in)**

**Subject :- OA No. 544/2019
(Regarding Sewage Treatment in Trimbakeshwar
Municipal Council)-Submission of Compliance Report.**

Sir,

Hon. National Green Tribunal vide its order dated 25.11.2019 in OA No. 544/2019 (Dr.Kiran Ramdas Kamble and Others v/s State Of Maharashtra) has directed Urban Development Department to prepare action plan with specific timelines for ensuring scientific treatment of sewage generated in the area of Trimbakeshwar Municipal Council and submit the compliance report by e-mail. The said report was submitted vide even No. letter dated 26th December, 2019. Thereafter, Hon. National Green Tribunal vide its order dated 28th October, 2020 had directed to submit compliance report.

2. Accordingly, a compliance report with specific timelines has been prepared in consultation with Chief Officer, Trimbakeshwar Municipal Council. The said compliance report is submitted herewith.

Yours Sincerely


(Pandurang Jadhav)
Joint Secretary,
Urban Development Department

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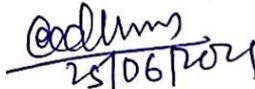
1. Deputy Secretary, Office of Chief Secretary, Mantralaya, Mumbai
2. Collector, Nashik (To provide requisite approval as per attached compliance report)
3. President, Trimbakeshwar Municipal Council, (To ensure completion of works and compliance of works within timelines as per attached compliance report)
4. Chief Officer, Trimbakeshwar Municipal Council (To ensure completion of works and compliance of works within timelines as per attached compliance report)
5. Section Officer, (UD-33) Urban Development Department, (To review progress of project on monthly basis, and suggest corrective actions to ensure completion of works and compliance of works within timelines as per attached compliance report)

Compliance Report with respect to Sewage Treatment in

Trimbakeshwar Municipal Council

Sr. No.	Description	Previous submitted action plan	Compliance Report
A	Refurbishment of Existing STP (1 MLD)		
1	Renewal of Consent to operate STP by MPCB	<ul style="list-style-type: none">• Trimbak Municipal Council to apply for renewal proposal and to get it done within 3 months.	<ul style="list-style-type: none">• The Maharashtra Pollution Control Board has given consent vide their letter dated 09.09.2020 to operate STP.• The point is compiled.
2	Providing flow meters to inlet and outlet to measure discharge of STP in consultation of MJP	<ul style="list-style-type: none">• Trimbak Municipal Council to get it done within 3 months.	<ul style="list-style-type: none">• The Trimbak Municipal Council has installed flow meters at inlet and outlet to measure discharge of STP.• The point is compiled.
3	Making estimates for upgrading and repairing existing STP in consultation of MJP	<ul style="list-style-type: none">• Trimbak Municipal Council to get it done within 1 month.	<ul style="list-style-type: none">• Trimbak Municipal Council Council has prepared estimates for upgrading and repairing existing STP in consultation of MJP.• The point is compiled.
4	Taking Technical Sanction for existing STP and Administrative Approval from Hon. Collector, Nashik	<ul style="list-style-type: none">• Trimbak Municipal Council to apply for renewal proposal and to get it done within 3 months.	<ul style="list-style-type: none">• The Maharashtra Jeevan Pradhikaran has granted Technical Sanction for up-gradation and repairing of existing STP vide order dated 17.02.2021.• The Collector, Nashik has given administrative approval for up-gradation and repairing of existing STP work of Rs. 1.07 Cr vide order dated 22.06.2021.• The point is compiled.
5	Completion of renovation work for existing STP	<ul style="list-style-type: none">• Trimbak Municipal Council to apply for renewal proposal and to get it done within 6 months from AA.	<ul style="list-style-type: none">• Trimbak Municipal Council will complete the renovation and work of existing STP within 6 months i.e. before 31st December, 2021.
B	For Augmentation of STP Capacity - New scheme STP (5 MLD)		
6	To make Land available for STP	<ul style="list-style-type: none">• Trimbak Municipal Council to make availability of land within 3 months.	<ul style="list-style-type: none">• The Land for STP is reserved in Development Plan of Trimbak Municipal Council.• The proposal for its acquisition is submitted to Collector, Nashik. The land will be acquired at the earliest.

Sr. No.	Description	Previous submitted action plan	Compliance Report
7	Seeking Technical Sanction for newly proposed Sewerage scheme from competent authority of MJP	<ul style="list-style-type: none"> Trimbak Municipal Council to apply for renewal proposal and to get it done within 3 months. 	<ul style="list-style-type: none"> The Maharashtra Jeevan Pradhikaran has granted Technical Sanction for new scheme of Rs. 34 Cr. on 23.06.2021.
8	Administrative Approval to Trimbak City Sewerage scheme from State Urban Development Department under Maharashtra Suvarna Jayanti Nagarothan Mahabhiyan Scheme	<ul style="list-style-type: none"> Timeline :- 31st August, 2020 	<ul style="list-style-type: none"> The State Level Project Sanctioning Committee has approved the Sewage scheme of Rs. 34/- Cr for Trimbak City under Suvarna Jayanti Nagarothan Mahabhiyan on 24.06.2021.
9	Completion of work	<ul style="list-style-type: none"> Trimbak Municipal Council to complete the project by 31st August, 2022 	<ul style="list-style-type: none"> Trimbak Municipal Council will complete the project by 31st August, 2023.
10	100% treatment of Sewage and achieving effluent discharge standards for STP	<ul style="list-style-type: none"> Trimbak Municipal Council to get it done within 6 months from completion of work 	<ul style="list-style-type: none"> Trimbak Municipal Council will get it done within 6 months from completion of work.
11	Utilization of treated sewage	<ul style="list-style-type: none"> Trimbak Municipal Council to include this component in DPR 	<ul style="list-style-type: none"> Trimbak Municipal Council has already included this work in the DPR of newly approved Sewage project.
	<ul style="list-style-type: none"> The COVID-19 situation and restrictions has hampered the progress of compliance, but the Trimbak Municipal Council is committed to complete the works as per compliance report submitted herein above. 		
12	Preparation of Standard DPRs for Sewage projects in State	<ul style="list-style-type: none"> Maharashtra Jeevan Pradhikaran was directed to prepare Standard DPRs for Sewage Projects vide letter dated 25.11.2020. The Maharashtra Jeevan Pradhikaran has submitted draft of Standard DPR for Sewage Projects. The is being processed and will be provided to all cities to ensure uniform and timely preparation of DPRs. 	


 25/06/2021
 (Pandurang Jadhav)

Joint Secretary,
Urban Development Department
